

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1.SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

- 1.Sports and Youth Affairs (Demand No.42).
2. Goa Medical College (Demand No. 47).
3. Health Services (Demand No. 48).
4. Institute of Psychiatry & Human Behaviour (Demand No. 49).
5. Women & Child Development (Demand No. 58).
6. Craftsmen Training (Demand No. 61).

2.SHRI MANOHAR PARRIKAR, Chief Minister to lay the following:

1. Audit Report on the Account of the Goa State Commission for Backward Classes for the year 2015 – 16.
2. Notifications Regarding Rules/Regulations/Sub-Rules/Bye-Laws
 - 1) Order No. 7/4/98/STE/DIR/Part III/700 dated 30/11/2017 published in the Official Gazette, Series-II No. 36 dated 07/12/2017.
 - 2) Notification No. 31-9-2017/STE-DIR/Part I/717 dated 08/12/2017 published in the Official Gazette, Series-II No. 37 dated 14/12/2017.
 - 3) Notification No. 5/20/87/STE/P-IV/741 dated 15/12/2017 published in the Official Gazette, Series-II No. 37 dated 21/12/2017.
 - 4) Notification No. 175-10-2017/STE-DIR/Part-I/781 dated 8/1/2018 published in the Official Gazette, Series-II No. 42 dated 18/1/2018.
 - 5) Order No. 7/4/98/STE-DIR/Part-I/809 dated 29/1/2018 published in the Official Gazette, Series-II No. 44 dated 1/2/2018.
 - 6) Corrigendum No. GSWA/2017-18/WC/013/026/836 dated 9/2/2018 published in the Official Gazette, Series-II No. 46 dated 15/2/2018.
 - 7) Notification No. 11/19/2018 IND dated 18/2/2018, Goa IDC (Transfer & Sub-Lease Regulations), 2018 published in the Official Gazette, Series-I No. 45 dated 8/2/2018.

3. SHRI VIJAI SARDESAI, Minister for Town & Country Planning and Agriculture to lay “Amendments to the Goa Land Development and Building Construction (Amendment) Regulations, 2018.”

4.SHRI GOVIND GAWDE, Minister for Arts & Culture and Tribal Welfare to lay Annual Report of the Goa State Commission for Scheduled Castes and Scheduled Tribes for the year 2016 –17 & 2017–18.

3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-2)

Demand No. 20	-	Printing and Stationery
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism
Demand No. 47	-	Goa Medical College
Demand No. 48	-	Health Services
Demand No. 49	-	Institute of Psychiatry & Human Behaviour
Demand No. 51	-	Goa Dental College
Demand No. 53	-	Foods & Drugs Administration
Demand No. 58	-	Women and Child Development
Demand No. 61	-	Craftsmen Training

**ASSEMBLY HALL
PORVORIM-GOA
23rd JULY, 2018**

**N. B. SUBHEDAR
SECRETARY**